

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.311
CP-44/ND/2022

IN THE MATTER OF:

M/s. Apco Worldwide (India) Pvt Ltd.

Vs.

ROC (Delhi & Haryana)

... APPLICANT/PETITIONER

... RESPONDENT

SECTION

U/s 66

Order delivered on 24.11.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: CA Rakesh Ranjan Sahu, CS Shambhu Yadav

For the RD

: Mr. Shankari Mishra, Advocate for RD

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 14.12.2022.


(Court Officer)
Court-III